

back and start their own industries in India.

**Modification of Select List for 1978 for Promotion to Selection Grade of C.S.S.**

1703. SHRI JAI NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the select List for 1978 for promotion to the Selection Grade of the C.S.S. was modified and enlarged; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, the size of the C.S.S. Selection Grade Select List for 1978 was enlarged from 37 to 50 by issuing a supplementary list containing the names of 13 officers.

(b) The addition of 13 officers was made on representations made by a number of officers. The supplementary list was issued after reviewing the cases of eligible officers.

**Chairman of Board of Directors of Central Government Employees Consumer Cooperative Society Limited**

1704. SHRI KRISHNA PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government Employees Consumer Cooperative Society Ltd., New Delhi is controlled and administered by two Boards—the Board of Directors and the Board of Administration;

(b) whether from the very inception of this Society, the Chairman of the Board of Directors used to be invariably the seniormost officer in the Ministry of Home Affairs viz. of the rank of not less than Secretary or Additional Secretary;

(c) whether, after a lapse of full 6 years of the working of the Society, the status of Chairman of the Board of Directors was lowered to that of Joint Secretary from February, 1978; and

(d) if so, the reasons therefor and whether the Society has made any improvements financially during the years 1978 and 1979 and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir. It was decided in March, 1978 that one of the Joint Secretaries in the Department of Personnel and Administrative Reforms would be nominated as Chairman of the Board of Directors of the Society.

(d) The reasons for the change were that the officers of the rank of Joint Secretary & Additional Secretary, who were Directors could not find enough time to attend to the day-to-day affairs of the Society. It was, therefore, decided that officers of the level of Directors and Deputy Secretaries should be nominated on the Board of Directors, and that one of the Joint Secretaries should be nominated as the Chairman.

The other reason was that the elected Directors are mostly drawn from the cadres of clerks and assistants and it was occasionally that a Section Officer or an Under Secretary level officer took interest. It was in this context also that it was considered necessary to keep the level on the Government side also at a reasonable level. The Society has not made any improvement financially during the years 1978 and 1979.